

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:1934  
ANSWERED ON:17.12.2013  
FUND MOBILIZATION FOR PROCUREMENT OF FERTILIZERS  
Ajay Kumar SHRI

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has limited the time given to cooperative organisations for mobilisation of funds for the procurement of fertilizers to one week;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether there has been any opposition to this move from the State Governments;and
- (d) if so, the details thereof;
- (e) whether the Government has received any request from the States including Jharkhand to extend the fixed time given to cooperatives for the purpose; and
- (f) if so, the details thereof and the action taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF THE STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT KUMAR JENA)

- (a) to (d) Yes Madam, the instructions were issued on 18th July, 2012 to Fertilizer Marketing Entities (FMEs) to sell minimum 50% of urea, imported on Government account and marketed by them, through State Sponsored Federation/ Marketing Federation/ Co-operatives subject to the advance payment by these organisations within 7 days from the date of intimation by the FMEs. Subsequent to this on 16th August, 2012 the condition of advance payment was removed and now the State Sponsored Federation/ Marketing Federation/ Co-operatives are required to place the order within 7 days from the date of intimation by FMEs, failing which the FMEs are free to sell such quantity through their own marketing channel. This decision was taken to ensure maximum sale of imported urea through cooperative sector.
- (e) No, Madam.
- (f) Question does not arise.